

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. D.A. 981 of 1996

Date of Order : 12.4.1999

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

MON INDRA NATH HALDAR

Vs.

UNION OF INDIA & ORS.
(S. E. RAILWAY)

For the applicant : Ms. Sobha Banerjee, counsel.


For the respondents: Mr. P. K. Arora, counsel.


ORDER

S.N. Mallick, V.C.

Ms. Sobha Banerjee leading the advocate on record,
Mr. Sajal Ghosh, prays for withdrawing this application in view
of the written instructions received from the applicant as per
letter dated 27.3.1999.

2. The said instructions be kept with the record.
3. The application is disposed of being withdrawn. No order
is made as to costs.


(B.P. Singh)
Administrative Member


(S.N. Mallick)
Vice-Chairman

r.s.